## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 102(ND)15 CA. NO.

13

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s. Kohinoor Foods Ltd. V/s. Kohinoor Speciality Food India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Vivender Garda; Sv. Advocate
2. Metrit Commen; Advocate
3. Shelly Khanna; Advocate
4. Mv. Ramakant Chan; C.S inperson; Wohd.

S. MR. ARUN KATYPALIA, SR. DV.
6. MR. 4NUJ BERRY, 4DV.
7. MR. BNUJ BHASME, 4DV.
8. MR. SOURABH RATH, ADV.
Ordet

Ordet

For personal reason, I do not wish to entertain this case and recuse myself.

2. List the matter for direction on 20.07.2016 at 2.00 p.m. before Principal Bench.

(Ina Malhotra) Member Judicial

(R.Varadharajan) Member Judicial